NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /190/9//HDB/2017
NAME OF THE COMPANY	
	IL&FS Engineering & construction Company Ltd
NAME OF THE PETITIONER(S)	Grotech Landscape Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	
	IL&FS Engineering & construction Company
	Ltd
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. V. vanshi krishna Rep. Typ Sai Vihay	For Refisione		Shoules

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Kaghurandan Rao	sv-Adr	9966622805	03/

Heard Shri S.V. Vanshi Krisha, Learned Counsel representing Shri T.V.P. Sai Vihari, Ld Counsel for the Petitioner and Shri Raghunandan Rao, Learned Senior Counsel for the Respondent.

Post the case on 27.11.2017.

Member (T)

Bm

Member (J)